

THE ORISSA GAZETTE



PUBLISHED BY AUTHORITY

No. 17

CUTTACK, FRIDAY, APRIL 27, 1945

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VII

Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE

The annual subscription to the *Government Gazette* is at the following rates payable in advance:—

No. of Parts	Annual subscription without postage		Annual subscription with postage	
	Rs.	a. p.	Rs.	a. p.
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Appendix			2	0 0

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(iv) A copy of the Appendix (Catalogue of books and periodicals) can be supplied at the rate of Re. 0-5-3. Postage according to weight.

RATES OF ADVERTISEMENTS IN PART VII

	Rs.	a.	p.
Full page per issue	20	0	0
Half page per issue	10	0	0

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN

Publisher, *The Orissa Gazette*

NOTICE

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price
	Rs. a. p.
Annual subscription without postage	11 0 0
Annual subscription with postage	15 0 0
Price of single copy of Proceedings	0 4 0
Price of single copy of Indices	0 4 0

S. H. KHAN

Superintendent

Government Press and Publication

JOINT PUBLIC SERVICE COMMISSION

Secretary, Joint Public Service Commission for Bihar, the Central Provinces and Berar and Orissa, invites applications for the post of a typist on an officiating basis for his office at Ranchi in the scale of Rs. 40—2—60 with usual cost of living allowance.

Candidates must be matriculates with a speed in typewriting of not less than 40 words a minute.

No travelling allowance will be given to any candidate called for interview or asked to join the appointment. The selected candidate will have to join the appointment immediately. Applications with copies of testimonials must reach the Secretary on or before the 5th May 1945.

Preference will be given to a native of or domiciled in any of the three provinces mentioned above.

H. C. SETH

Secretary

RANCHI

The 16th April 1945

Joint Public Service Commission

WANTED

A nursing sister for the Government Headquarters Hospital, Puri and a few Staff Nurses for Government Hospitals in the Province—Service on contract basis terminable on one month's notice on either side. Nursing Sister: Pay Rs. 90—2—130 with free furnished quarters or house-rent allowance in lieu thereof—Must hold diploma in general nursing—Must have got previous experience as a nursing sister in any recognised hospital.

Staff nurses: Pay Rs. 50—5—70 with free furnished quarters or house-rent allowance in lieu thereof—Must hold diploma in general nursing.

Applications stating age, nationality, permanent residence, present occupation, if any, and whether married or unmarried should be submitted to the undersigned accompanied by copies of certificates and testimonials on or before the 15th May 1945. Applicants for the post of nursing sister should send a copy of their recent photograph.

C. MANI, MAJOR, I.M.S.

CUTTACK

The 19th April 1945

Director of Health and Inspector-General of Prisons, Orissa

[2-1-4-5-1945]

NOTICE

Sealed tenders on plain paper are invited from contractors in this Province for the supply of long and short lathis of the following specifications to the Orissa Police for one year from the 1st April 1945.

Tenders (in envelopes marked "Tender for lathis") with samples must reach the undersigned on or before the 15th May 1945.

Specifications	Approximate number required
Long lathis—of bamboo 5'-2" long and 4" and 3½" in girth at ends bound with brass and with plain brass knob and ferrule.	400
Short lathis—Length 2'-8". Maximum diameter at the heavier end 1½" over a knot and 1" between knots. Diameter at grip, e.g., at 7" from lighter end 7/8". Weight of lathi complete with brass ferrule, 1½" in length, and leather thong not exceeding 13 ounces.	300

B. BANERJI

CUTTACK

The 12th April 1945

For Inspector-General of Police, Orissa

[2-2-27-4-1945]

TENDER NOTICE

FOR THE SUPPLY OF PRINCIPAL FOODGRAINS TO BERHAMPUR JAIL FOR THE YEAR 1945-46

Sealed tenders and samples are invited for the supply of the following Principal Foodgrains for the Berhampur Jail in the district of Ganjam. The articles should be free from dirt, dust, stones and other foreign matters and free from weevils and other insects. The weight should be lb. weight and for delivery at the jail gate. The percentage of wastage will not be allowed to exceed 1 seer a maund or 2 lb. for 82 lb. of supply. Any excess wastage over and above the permissible quantity will be made good by the contractor.

2. Tenders and samples will be received by the undersigned on or before the 4th May 1945 and opened by the District Purchase Committee at 9 A.M. on the 5th May 1945, in the jail office when all the tenderers are requested to be present either personally or through their authorised agents as the selected samples may be put to auction, if necessary. Suppliers may bid or tender for any of the articles or all mentioned in the notice on depositing the required earnest money.

3. Every tenderer will be required to deposit along with his tender an earnest money at 10 per cent of the estimated value of articles tendered. Successful bidders or tenderers will be required to enter into a stamped agreement with the Superintendent of the jail within 10 days from the date of receipt of intimation by them that their rates have been accepted for the supply of the articles or article at the jail gate in such quantities and at such time as may be required. In addition they should before signing such agreement deposit a security of 10 per cent of the cost of supplies undertaken. Failing compliance within the specified time the earnest money may be confiscated and in the event of withdrawal they will also be liable to pay any difference between the prices accepted and those ultimately obtained by the jail. The earnest money deposited by them whose tenders have not been accepted will immediately at the close of auction be returned to them.

4. All supplies must be strictly according to sample accepted by the Director of Health and Inspector-General of Prisons, Orissa. No article is to be supplied to the jail except on a requisition signed by the Superintendent or some responsible officer of the jail authorised to do so by order.

5. As the quantities shown below are only approximate, contractors will be under an obligation to supply the entire requirement during the period of contract plus so much as may be needed to last for whole month thereafter provided in respect to extra quantities that written orders are given within a fortnight of the termination of the agreement. At the same time the Superintendent does not bind himself to receive the quantities or numbers mentioned in the notice if they are actually not required.

6. No advance of cash on any account be made to the contractors when orders are given nor will the jail pay freight or other charges on consignments to be deducted afterwards from the bills but the payment of the cost of the articles supplied will be made promptly after they have been inspected and passed by the Superintendent. Contractors must supply their bills for payment immediately after completing their supply.

7. Contractors are required invariably to send with supply an advice note showing the quantity tendered for acceptance.

8. In addition to any prices that may be recoverable from the contractors on account of purchase rendered elsewhere by failure, neglect or refusal on their part to supply according to the terms of their agreement a fine not exceeding Rs. 20 only may be levied at the discretion of the Superintendent for each and every case of such default.

9. When once the rates offered at any auction or by the tender have been accepted lower quotations from others will not be considered.

10. Further information on any point concerning this tender notice may be had from the Jail Office.

PRINCIPAL FOODGRAINS

	Quantity required	Earnest money Rs.
1. Rice boiled hand-pounded not less than 6 months old.	1,080 bags. of 164 lb.	3,000
2. Rice raw do. ..	360 bags	900
3. Wheat ..	150 bags	200

	Quantity required	Earnest money Rs.
4. Blackgram ..	50 bags	120
5. Mung gram ..	100 bags	260
6. Arhar pulse ..	100 bags	300
7. Gram pulse ..	20 bags	75
8. Mustard seed ..	2,000 lb.	100
9. Gingelly seeds ..	3,000 lb.	100

S. N. ACHARYA

BERHAMPUR
The 19th April 1945RAI BAHADUR, M.B., D.T.M.
Superintendent of Jail, Berhampur
[2-1-4-5-1945]

TENDER NOTICE

FOR THE SUPPLY OF MISCELLANEOUS ARTICLES TO BERHAMPUR JAIL FOR THE YEAR 1945-46

Sealed tenders and samples are invited for the supply of the following miscellaneous articles for the Berhampur Jail in the district of Ganjam. The articles should be free from dirt, dust, stones and other foreign matters and free from weevils and other insects. The weight should be lb. weight and for delivery at the Jail gate. The percentage of wastage will not be allowed to exceed 1 seer a maund or 2 lbs. for 82 lbs. of supply. Any excess wastage over and above the permissible quantity will be made good by the contractor.

2. Tenders and samples will be received by the undersigned on or before the 8th May 1945 and opened by the Superintendent of Jail, Berhampur, at 9 A.M. on the 9th May 1945 in the Jail office when all the tenderers are requested to be present either personally or through their authorised agents as the selected samples may be put to auction, if necessary. Suppliers may bid or tender for any of the articles or all mentioned in the notice on depositing the required earnest money.

3. Every tenderer will be required to deposit along with his tender an earnest money at 10 per cent of the estimated value of articles tendered. Successful bidders or tenderers will be required to enter into a stamped agreement with the Superintendent of the Jail within 10 days from the date of receipt of intimation by them that their rates have been accepted for the supply of the articles or article at the Jail gate in such quantities and at such time as may be required. In addition they should before signing such agreement deposit a security of 10 per cent of the cost of supplies undertaken. Failing compliance within the specified time the earnest money may be confiscated and in the event of withdrawal they will also be liable to pay any difference between the prices accepted and those ultimately obtained by the Jail. The earnest money deposited by them whose tenders have not been accepted will immediately at the close of auction be returned to them.

4. All supplies must be strictly according to sample accepted by the Director of Health and Inspector-General of Prisons, Orissa. No article is to be supplied to the Jail except on a requisition signed by the Superintendent or some responsible officer of the Jail authorised to do so by order.

5. As the quantities shown below are only approximate, contractors will be under an obligation to supply the entire requirement during the period of contract plus so much as may be needed to last for whole month thereafter provided in respect to extra quantities that written orders are given within a fortnight of the termination of the agreement. At the same time the Superintendent does not bind himself to receive the quantities or numbers mentioned in the notice if they are actually not required.

6. No advance of cash on any account be made to the contractors when orders are given nor will the Jail pay freight or other charges on consignments to be deducted afterwards from the bills but the payment of the cost of the articles supplied will be made promptly after they have been inspected and passed by the Superintendent. Contractors must supply their bills for payment immediately after completing their supply.

7. Contractors are required invariably to send with supply an advice note showing the quantity tendered for acceptance.

8. In addition to any prices that may be recoverable from the contractors on account of purchase rendered elsewhere by failure, neglect or refusal on their part to supply according to the terms of their agreement a fine not exceeding Rs. 20 only may be levied at the discretion of the Superintendent for each and every case of such default.

9. When once the rates offered at any auction or by the tender have been accepted lower quotations from others will not be considered.

10. Further information on any point concerning this tender notice may be had from the Jail Office.

MISCELLANEOUS ARTICLES

	Quantity required	Earnest money
		Rs.
Mutton fresh	3,500 lb.	160
Vegetables fresh and seasonal—		
Daily average	120 lb.	150
Potatoes	5,000 lb.	95
Mustard oil pure and unadulterated	130 tins	250
Ghee pure and unadulterated	60 tins	250
Sugar	25 bags	110
Tamarind old and dry	5,000 lb.	30
Coconuts daily	25	100
Lemon daily	50	50
Mustard	250 lb.	10
Commin seed	200 lb.	5
Garlic	150 lb.	5
Turmeric dry	30 bags	35
Gur	3,600 lb.	80
Firowood 1st class chauk dry	250 tons	500
Butter	360 lb.	75
Eggs	5,000	5
Barley	150 lb.	30
Fish fresh	1,500 lb.	60
Salt white	10 bags	10
Onion dry	5,000 lb.	90
Gingelly oil unadulterated	100 tins	200
Kerosene oil (white)	360 tins	100
Sujee	8 bags	10
Cow's milk daily average pure	150 pts.	900
Ripe plantain daily	100 Nos.	100
Batavia oranges daily	50	200
Peper	200 lb.	10
Corriander	600 lb.	20
Chillies free from seeds	40 bags	100
Groundnuts	5 bags	5
Chnda	4,800 lb.	90
Loaf fresh	1,000	25
Tea Liptons average packets	150 lb.	25
Sago	150 lb.	20
Rice bran	360 bags of 225 lb.	20

Winnows Bamboo		
Lantern chimneys of sizes		
Goblets		
Needles		
Shell lime		
Slaked lime		
Brooms		
Punkhas		
Bamboo baskets		
Lantern wick		
Bar washing soap		
Tobi powder		
Linseed oil		
Turpentine		
Sifters bamboo		
Do. brass		
Earthen pots of sizes		
Thread balls		
Straw		
Tiles		
Coconut oil		
Sun hats		
Paints of all colours		
Brushes big and small		
Charcoal		
Coal Tar		
Bras		
Boot Polish		
So laash		
Toilet requisites and sundry articles.		

According to requirements. Earnest money Rs. 100

S. N. ACHARYA,

RAI BAHADUR, M.B., D.T.M.

Superintendent of Jail, Berhampur

BERHAMPUR

The 19th April 1945

[2-1-4-5-1945]

WANTED

A second clerk for the office of the Publicity and Recruiting Officer, Technical Training Scheme, Orissa, Cuttack, on Rs. 40 per mensem in the scale of Rs. 40-5-60 with the usual dearness allowance.

Minimum qualification: Matriculation Pass with previous office experience. Knowledge of typewriting will be given preference. Applications stating age, educational qualification, and office experience should reach the aforesaid on or before the 10th May 1945.

PATNA
The 16th/18th April 1945

[2-1-4-5-1945]

IN THE COURT OF THE AGENCY SUBORDINATE JUDGE, JEYPORE

ORIGINAL SUIT No. 28 OF 1944

Maharajah of Jeypore—Plaintiff

Beeromanikyo Singh Lal—Defendant

To

Beeromanikyo Singh Lal, residing at Kasipur of Kalahandi State.

Take notice that the Maharajah of Jeypore has instituted a suit against you for recovery of Rs. 627-1-9 being the kattubadi, landcess and interest due in respect of your Inam village of Pilaka for fasli 1350-1351-1352 and that the said suit stands posted to the 12th May 1945 at 7 A.M. and that in the event of your absence on the date of hearing, the suit will be heard *ex parte*.

JEYPORE

B. C. DAS

The 18th April 1945

Agency Subordinate Judge, Jeypore

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from British subjects of Indian domicile or descent and Indian State subjects for three temporary posts of Labour Officer at Bombay and Calcutta Mints and Security Printing, Nasik Road. One post reserved for Muslims. Age-limits: 25-40. Pay: Rs. 400-20-600. Qualifications: Experience of Social Welfare work and capacity to handle welfare matters with sympathy and understanding essential. Candidates should preferably have attended the Social Service Course of Calcutta University or some such institution. Candidates familiar with conditions and mode of living of working classes in the Province concerned and its neighbouring regions and knowing Marathi and Urdu (for Bombay/Nasik posts) and Bengali and Hindi-Urdu (for Calcutta post) will be preferred. A degree may be regarded as an additional qualification. Women ineligible. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Castes) 14th May 1945.

SIMLA: 16th April 1945

NOTICE

Applications are invited for the post of (1) one temporary Lower Division Assistant on a scale of pay of Rs. 35-2-55-E.B.-2-65, (2) one Diarist on a scale of pay of Rs. 25-1-35 and (3) one temporary clerk for three months from the date of appointment on a fixed pay of Rs. 30 per month for the office of the Director of Health and Inspector-General of Prisons, Orissa. Usual dearness allowance is allowed in all cases.

2. For (1) the candidate must be an I.A. or I.Sc. Preference will be given to graduates.

For (2) and (3), the candidates must at least be matriculates. Preference will be given to those who have previous office experience.

3. Applications stating age, home district, nationality and previous office experience, if any, should reach the office of the undersigned on or before the 4th May 1945.

4. Preference will be given to natives of or persons who are domiciled in the Province of Orissa.

C. MANI, MAJOR, I.M.S.

CUTTACK

The 12th April 1945

Director of Health and Inspector-General of Prisons, Orissa

[2-2-27-1-1945]

IN THE COURT OF THE DISTRICT JUDGE,
CUTTACK

INSOLVENCY CASE No. 5 OF 1944

Abhin Rath, son of Govinda Rath of mouza Mahila, pargana Jhankar, police-station Tirtol, P. O. Nandan, district Cuttack—*Applicant*.

NOTICE

Is hereby given that above-named applicant has been, by order of this Court dated the 20th day of April 1945, adjudged insolvent and that time for discharge has been fixed for one year.

CUTTACK
The 21st April 1945

R. L. NARASINHAM
District Judge

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from British subjects of Indian Domicile or descent or Indian States Subjects for a temporary post of Dairy Chemist, Imperial Dairy Research Institute, Bangalore. Pay:—Rs. 200—15—350—(EB)—20—650. To a direct recruit higher initial pay may be given if he is specially well qualified. Qualifications:—Post graduate research degree in Chemistry, preferably in biological chemistry, and experience of research in the chemistry of milk and milk-products essential. Training in chemical analysis of foods and dairy products desirable. No age limits. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with a Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) the 21st May 1945.

SIMLA :
The 20th April 1945

GOVERNMENT OF ORISSA

FINANCE DEPARTMENT

SMALL SAVINGS SCHEME
NOTICE

No. 442-F.S.—The Public are hereby informed that Small Savings Scheme Receipt Books No. 185-C. and No. 494-D. of denominations of Rs. 100 and Rs. 50 respectively have been lost in the district of Ganjam. If the Receipt Books are found out, they should be made over to a Government Officer and must not be used for purchase of National Savings Certificates without orders of Government.

S. N. MISRA

Special Officer

CUTTACK : 17th April 1945

[3—2—4-5-1945]

WANTED

Temporarily a clerk in the class III of the (Orissa) ministerial service in the scale of Rs. 30—2—50—1—60 for the school section of the Sambalpur College with the prospect of being appointed permanently.

Qualification required—Must be a matriculate with good knowledge of typewriting. Preference will be given to candidates having previous office experience.

Applications, written in their own handwriting, stating qualifications, previous office experience, age and home district together with testimonials should be submitted so as to reach the undersigned (not by name) on or before the 5th May 1945. The selected candidates will have to join at once.

Preference will be given to Oriyas or persons who are domiciled in the Province of Orissa including Orissa States.

G. B. BANERJEA

SAMBALPUR
The 10th April 1945

Principal, Sambalpur College
[3—2—4-5-1945]

TENDER NOTICE

Tenders will be received by the undersigned at his office up to 4 p.m. on 5th May 1945 for the work of "Forming Mallangi Nalla Tank in Mallangi village" (Ghumsar taluk). Contract documents can be seen in the office of the Executive Engineer at office hours.

BERHAMPUR

B. S. JOOTLA

The 7th April 1945 Executive Engineer, Ganjam Division
[3—3—27-4-1945]

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from Anglo-Indians (including domiciled Europeans), Parsis, Sikhs and Indian Christians only for temporary post of Assistant Lecturer in Engineering and Surveying, Forest Research Institute and Colleges, Dehra Dun. Pay: (a) For direct recruit, Rs. 200—15—320—20—600; initial pay according to qualifications; (b) For those in Government service before the 15th July 1931, grade pay plus Rs. 100 per mensem special pay; for new entrants since 15th July 1931, grade pay plus Rs. 75 special pay. Qualifications: A good degree or diploma in Civil Engineering essential. Two years practical experience in Civil Engineering and/or Surveying, after obtaining degree or diploma desirable. Experience in Forest Engineering an additional qualification. Age: Above 25 years. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt Rs. 7-8-0, 14th May 1945.

SIMLA: 16th April 1945